

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3865**  
TO BE ANSWERED ON 08.12.2016

**GENERATION OF RENEWABLE ENERGY**

3865. DR. SANJAY JAISWAL:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the target for generating 175 GW renewable energy by 2022 is financially and technologically viable, if so, the details thereof;
- (b) the details of funding arrangements made by the Union Government to achieve the said target; and
- (c) the share of private and public finance for achieving the said target for renewable energy production in the country?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW AND RENEWABLE ENERGY & MINES  
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

**(a) & (b):** All the ingredients for achieving target of 175 GW by the year 2022 such as Renewable energy potential, land, technology, financing, conducive policy environment etc are available in the country.

The details of policy initiatives taken by the Government for the development and financing of renewable energy in the country include incentives in the forms of generation based incentives/subsidies, viability gap funding from National Clean Energy Fund (NCEF), fiscal incentives such as accelerated depreciation, concessional customs duty, excise duty exemptions, income tax holiday for 10 years and preferential tariff for renewable energy power projects, increasing the authorized capital of Indian Renewable Energy Development Agency (IREDA) and extending new lines of credit to enable it to enhance its concessional loan to RE projects, mobilizing project based concessional loans through multi-lateral and bi-lateral agencies i.e. World Bank, Asian Development Bank, KfW - Germany; inclusion of Renewable Energy Projects in Priority Sector Lending of Banks; and approval for issuance of tax free infrastructure bonds for funding renewable energy projects.

**(c):** The renewable energy projects are mostly implemented by the private sector as indicated in the annexure.

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**Statement referred to in reply to part (c) of Lok Sabha Unstarred Question No. 3865 for 8/12/2016 regarding 'Generation of Renewable Energy'**

**Central Financial Assistance (CFA) available under various schemes/programmes for GRID-INTERACTIVE RENEWABLE POWER PROGRAMMES.**

**1. Wind Power Projects:**

<b>Generation Based Incentive (GBI)</b>	Rs.0.50 per unit subject to max of Rs.1.00 crore/MW for producers.
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**2. Solar Power Projects:**

Solar PV Power projects under Jawaharlal Nehru National Solar Mission (JNNSM) Phase-II, Batch-I of total 750 MW with Viability Gap Funding (VGF) support from National Clean Energy Fund (NCEF).	Minimum Project Capacity 10 MW	VGF support up to 30% of Project Cost limited to Rs.2.50 Cr/MW based on reverse bidding process for power producers.
	Maximum Project Capacity 50 MW	
Grid Connected Rooftop Solar PV Power Projects in residential, institutional and social sector.	Benchmark support cost Rs.75,000/- per kWp.	Central Financial Assistance (CFA) up to 30% of benchmark cost for the General Category States/UTs and up to 70% of benchmark cost for Special Category States/UTs, i.e. North Eastern States including Sikkim, Uttarakhand, Himachal Pradesh, Jammu & Kashmir and Lakshadweep, Andaman & Nicobar Islands is provided to consumers for installation of grid connected solar rooftop projects. Incentives are also provided for promotion of roof top SPV power in Government sector. No subsidy is provided for commercial and industrial establishments in private sector.
Grid connected Solar PV Power Projects by Central Public Sector Undertakings (CPSUs).	Total size of the scheme 1000MW.	VGF support to the CPSUs/Govt. Organisations (producers) at a fixed rate of Rs.1 crore/MW for projects where domestically produced cells and modules are used and Rs. 0.50 crores/MW in cases where domestically produced modules are used.
Grid-connected Solar PV Power plants on Canal Banks and Canal Tops	1 MW to 10 MW	Rs 3 crore / MW or 30% of the project cost
Solar Park Scheme	---	25 lakh per Solar park for preparation of Detailed Project Report(DPRs) 20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is

Solar PV scheme for Defence Establishments		<p>lower.</p> <p>Category-I: Rs.2.5 Cr./MW for project capacity upto 5 MW;</p> <p>Category-II: Rs. 2 Cr./MW for project capacity greater than 5 MW upto 25 MW; and</p> <p>Category-III: Rs. 1.5 Cr./MW for project capacity greater than 25 MW.</p>
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### 3. Small Hydro Power (SHP) Projects

Support to new SHP projects (producers) in State sector:

Category	Above 100 KW and up to 1000 KW	Above 1 MW – 25 MW
Special category and NE States	75,000 per KW.	7.5 Crores / MW limited to `20 crore per project.
Other States	35,000 per KW.	3.5 Crores / MW limited to `20 crore per project.

Support to new SHP projects (producers) in private / co-operative / joint sector:

Areas	Upto 25 MW
N E Region, J & K, H.P. & Uttarakhand (Special Category States)	1.5 crore/ MW limited to `5.00 crore per project
Other States	1.0 crore/ MW limited to `5.00 crore per

### 4. Biomass Power and Bagasse Cogeneration Projects (producers):

Private / Joint / Cooperative / Public Sector Sugar Mills:

Type of Projects	Special Category and NE States	Other States
Biomass Power projects	Rs.25 lakh per MW*	Rs.20 lakh per MW*
Bagasse Co-generation	Rs.18 lakh per MW*	Rs.15 lakh per MW*
Co-generation projects by cooperative/public sector sugar mills 40 bar & above 60 bar & above 80 bar & above	Rs.40 lakh Rs.50 lakh Rs.60 lakh Per MW of surplus power (maximum support Rs. 6.0 cr / project)	Rs.40 lakh Rs.50 lakh Rs.60 lakh Per MW of surplus power (maximum support of Rs. 6.0 crore per project)

\*Maximum support of Rs. 1.50 crore per project.

### 5. Waste to Energy Projects:

Type of Waste	Central Financial Assistance to Producers
Municipal Solid Waste	Rs.2.00cr./MW, Max. Support 10 Cr. /project.
Urban Waste	Rs.2.00cr./MW, Max. Support 5 Cr. /project.
Industrial waste	Rs. 0.20cr to Rs. 1.00cr/MW, Max. Support Rs.5.00cr/project.